

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO 2626
ANSWERED ON 4TH AUGUST, 2026

ASSISTANCE TO STATES FOR CONTROL OF ANIMAL DISEASE

**2626. DR. M P ABDUSSAMAD SAMADANI:
SHRI ASHISH DUBEY:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether the Government has received a representation from the State Government of Kerala highlighting that the allocated central share under the Assistance to States for Control of Animal Diseases (ASCAD) for the financial year 2026-27 is grossly inadequate, and requesting an enhancement to 1679.625 lakhs;
- (b) whether the Government has taken steps to clear the pending central assistance bills amounting to Rs. 180.618 lakhs under the ASCAD (60:40 cost-sharing) component for the fiscal year 2025-26 to support the state's ongoing veterinary interventions; and
- (c) the details of the capacity-building programmes conducted for veterinarians and para-veterinary professionals in the country, State/district-wise including Madhya Pradesh?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b) One of the main criteria deciding the allocation for the State under Livestock Health & Disease Control Programme (LHDCP) was the livestock population of the State. Accordingly, under Assistance to States for Control of Animal Diseases (ASCAD), Rs. 69.00 lakh was allocated to the State of Kerala for 2026-27. An amount of Rs. 31.74 lakhs has been released to the State, and no expenses have been incurred till date. Further, any increase in allocation to the State depends on timely utilisation of the released amount and availability of the funds. Also, during 2025-26, the State could not utilise Rs. 180.81 lakh, which lapsed at the end of the financial year.

(c) The States are financially supported for capacity building and training. As per the information received from the States, the details of the number of veterinary and para-veterinary professionals trained during 2025-26, including Madhya Pradesh, are attached at Annexure-I. Further, details of training at the district level are maintained by the respective States/UTs.

Annexure I**State wise number of Veterinary/ Para-veterinary professionals trained in 2025-26**

Sl. No.	State / UT	Veterinary/ Paraveterinary professionals trained
1	Andhra Pradesh	2061
2	Arunachal Pradesh	84
3	Assam	138
4	Chhattisgarh	280
6	Haryana	1613
7	Himachal Pradesh	48
8	Jharkhand	532
9	Karnataka	60
10	Kerala	110
11	Madhya Pradesh	1533
12	Maharashtra	66
13	Meghalaya	158
14	Odisha	2753
15	Punjab	186
16	Rajasthan	1309
17	Sikkim	177
18	Tamil Nadu	74
19	Telangana	40
20	Uttarakhand	54
21	West Bengal	368
22	Delhi	55
23	Jammu & Kashmir	300
24	Ladakh	211
25	Lakshadweep	14
	TOTAL	12224